

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-513
IB-412/ND/2020
IA/144/2021

IN THE MATTER OF:

Datacorp Traffic Pvt Ltd
V/s.
VaaN Infra Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 11.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Aman Varma
For the Respondent :

ORDER

IA/144/2021:-

It is wrongly listed today. It has already been disposed of on 28.01.2021.

IB-412/ND/2020:-

Heard the Ld. Counsel for the petitioner. None appeared on behalf of respondent. Last opportunity is being given to respondent to argue the matter. List the matter on **17.08.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)